

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:247

ANSWERED ON:17.03.2008

BENEFICIARIES UNDER THE NATIONAL AGRICULTURAL INSURANCE SCHEME

Bhagora Shri Mahavir; Ram Shri Ghuran

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of beneficiaries covered under the National Agricultural Insurance Scheme (NAIS) at present, State-wise;
- (b) the criteria regarding the payment of premium under the said scheme indicating the share of Union Government, the State Governments and the farmers;
- (c) the details of the payments made to the farmers under the scheme during the last three years;
- (d) whether the Union and State Governments have paid their share in the above scheme;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor alongwith the time by which it is likely to be paid?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 247 DUE FOR REPLY ON 17TH MARCH, 2008.

(a): State-wise details of farmers covered and benefitted during 2006-07 under the scheme is at Annexure -I.

(b): As per provision of the scheme flat rates ranging between 1.5% and 3.5% per cent (of sum insured) for food and oilseed crop and actuarial rates for annual commercial/horticultural crops, are charge from the farmers under the scheme. Small and marginal farmers, at present, are entitled for 10% subsidy in premium which is being shared by the Central and respective State Government on 50:50 basis.

(c): A Statement regarding details of the payments made to the farmers under NAIS during last three years is at Annexure-II.

(d) to (f): Details of payments made by Government (both Centre and State) during last three years are given in Annexure-II. Claims amounting to Rs. 31442.28 lakh are pending on account of non-availability of shares of funds either of Government of India or the concerned States. These claims would be settled as soon as the funds are made available to Agriculture Insurance Company of India Ltd. which is the Implementing Agency of NAIS.